

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00195/2018**

Monday, this the 09<sup>th</sup> day of April, 2018

**CORAM:**

**Hon'ble Mr. U. Sarathchandran, Judicial Member  
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

- 1 M.N. Nandakumar,  
Son of the late Narayanan, Aged 52 years,  
Postal Assistant, Palakkad Head Post Office,  
Palakkad Division,  
Residing at Kulirma, West Yakkara,  
Palakkad District – 678 001.
- 2 Vasanthi V.,  
Wife of T.P. Ramachandran Nair, Aged 54 years,  
Postal Assistant, Olavacode Head Office,  
Palakkad Division,  
Residing at Vasanth, D-19 Gandhi Nagar,  
Poochira, Puthupariyaram,  
Palakkad District – 678 731.
- 3 Premakumari P.,  
Wife of Damodharan M., Aged 60 Years,  
Postal Assistant (Retired), Olavacode Head Post Office,  
Palakkad Division,  
Residing at 52/670 Deepam, T.R.S. Colony, Olavacode,  
Palakkad District – 678 002.
- 4 A. Sulekha,  
Wife of V. Prabhakaran, Aged 55 years,  
Sub Post Master, Pallavur, Palakkad Division,  
Residing at Surya Kiran, Devi Nagar,  
Karumathilpadam, Vallanghy, Nemmara,  
Palakkad District – 678 508.
- 5 Geetha M.,  
Wife of N. Muraleedharan, Aged 54 years,  
Office Assistant, Office of the Senior Superintendent of Posts,  
Palakkad Division,  
Residing at Lakshmi Sadan,  
Gandhi Nagar G-7, Chandranagar P.O.,  
Palakkad District – 678 007.

6 R. Radhika Menon,  
Wife of N. Mohanakumar, Aged 54 years,  
Office Assistant, Office of the Senior Superintendent of Poss,  
Palakkad Division,  
Residing at Pranavam, Vadakkethara, Pudusseri P.O.,  
Palakkad District – 678 623.

7 Gracy George,  
Wife of Anil Kumar J., Aged 53 years,  
Office Assistant, Office of the Senior Superintendent of Posts,  
Palakkad Division,  
Residing at Dew Drop, Giri Nagar,  
P.G. Engineering College P.O.,  
Palakkad District – 678 008.

8 Asha Prameela P.,  
Wife of George, Aged 58 years,  
Sub Post Master, Palakkad Collectorate Post Office,  
Palakkad Division,  
Residing at Grace Cottage, Vennakkara,  
Palakkad District – 678 004.

9 P.V. Narayananikutty,  
Wife of K. Jayadevan, Aged 52 years,  
Sub Post Master, Chandranagar Post Office,  
Palakkad Division,  
Residing at Yamuna, Vadakkanthara P.O.,  
Palakkad District – 678 102.

10 Baby Lathika,  
Wife of K.H. Nandakumar, Aged 53 years,  
Postal Assistant, Palakkad Head Post Office,  
Palakkad Division,  
Residing at Madhavam, Jainmedu, Vadakkanthara P.O.,  
Palakkad District – 678 102.

11 Renuka P.K.,  
Wife of V. Ravindran, Aged 53 years,  
Postal Assistant, Palakkad Head Post Office,  
Palakkad Division,  
Residing at Chandrika, Puthur,  
Palakkad District – 678 001.

12 T.K. Girijadevi,  
Wife of K. Muralidharan, Aged 52 years,  
Accountant, Palakkad Head Post Office,  
Palakkad Division,  
Residing at 2/38 Giridhara, Prathibha Nagar,  
Kalmandapam P.O., Palakkad District – 678 013.

13 Satheesan K.,  
 Son of C.K. Nair, Aged 55 years,  
 Postmaster (Retired), Olavacode Post Office,  
 Palakkad Division,  
 Residing at Sopanam, Padu-Kavasseri,  
 Palakkad District – 678 543.

14 Jyothiradityan P.,  
 Son of P. Narayanan Nambudiri, Aged 52 years,  
 Postal Assistant, Alathur Head Office, Palakkad Division,  
 Residing at Puliyyedath Mana, Alampallam, Kollencode P.O.,  
 Palakkad District – 678 506.

15 Santha Kumari M.,  
 Wife of P. Chandrasekharan, Aged 55 years,  
 Sub Post Master, Kozhinjampara Post Office,  
 Palakkad Division,  
 Residing at VIII/592 Harikrishna,  
 Erattakulam Road, Nallappilly P.O.,  
 Palakkad District – 678 553.

16 S. Ganga Mohan,  
 Son of the late M.G. Sridharan, Aged 58 years,  
 Postal Assistant, Palakkad Head Post Office,  
 Palakkad Division,  
 Residing at Madathil, Erattakulam P.O.,  
 Palakkad District – 678 622. .... **Applicants**

**(By Advocate – Mrs. Rekha Vasudevan)**

**V e r s u s**

1 Union of India,  
 Represented by Secretary to Government of India,  
 Ministry of Communications, New Delhi – 110 001.

2 The Director (Staff),  
 Department of Posts, Ministry of Communications & IT,  
 New Delhi – 110 001.

3 The Chief Postmaster General,  
 Kerala Circle, Thiruvananthapuram, Kerala – 695 033.

4 The Assistant Director (Legal Cell),  
 Office of the Chief Postmaster General, Kerala Circle,  
 Thiruvananthapuram, Kerala – 695 033.

5 The Superintendent of Post Offices,  
Palakkad Division, Palakkad District – 678 001. .... **Respondents**

**(By Advocate – Mr. Padmanabhan Nair, ACGSC)**

This Original Application having been heard on 09.04.2018, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

***Per: Mr.U. Sarathchandran, Judicial Member***

Heard Mrs.Rekha Vasudevan, learned counsel appearing for the applicants and the learned counsel appearing for the respondents.

2. In the common order dated 10.01.2018 in OAs Nos. 180-46-2015, 180-359, 377, 385 & 1057-2017 this Tribunal has passed an order as under:

"13. . . . we are of the view that in the light of Annexures A4, A5 and A6 judicial decisions the applicants in these cases on hand are entitled to the benefits of those decisions especially in relation to the fixation of their TBOP and pensionary benefits. As the Modified Assured Career Progression Scheme (for short, MACPS) envisages **regular service** as a threshold requisite, we hold that for claiming benefits under the MACPS the service rendered by the applicants in the above cases shall be counted only from the date of their regularisation as Postal Assistants/Sorting Assistants. In order to cut short further litigations we direct that the respondents shall grant the benefit of Annexure A4 order of this Tribunal to all the applicants in the afore-captioned OAs and also to the other similarly situated persons who have not approached this Tribunal so far.

14. With the above directions, we dispose of these Original Applications. The respondents shall grant the monetary benefits to all RTP candidates in terms of the above order within three months from the date of receipt of a copy of this order. Parties shall suffer their own costs."

3. Since the issue involved in this case and the grievances of the applicants herein also are similarly situated to those of the applicants in the OAs adjudicated under the aforesaid common order, we pass a similar order as in the afore-extracted order in this case also.

4. Accordingly, the Original Application is disposed of as above. No order as to costs.

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)  
JUDICIAL MEMBER**

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**List of Annexures of the Applicants**

- Annexure A-1 - True copy of the final order dated 01.10.2013 in O.A. No. 79 of 2011 and connected cases of this Honourable Tribunal.
- Annexure A-2 - True copy of the judgment dated 17.03.2017 in O.P. (CAT) No. 89 of 2014 and connected cases of the Honourable High Court of Kerala.
- Annexure A-3 - True copy of the order dated 10.11.2017 in SLP (Civil) Diary No. 25442/2017 of the Honourable Supreme Court.
- Annexure A-4 - True copy of the letter dated 13.12.2017 addressed by the 2<sup>nd</sup> respondent to the 3<sup>rd</sup> respondent.
- Annexure A-5 - True copy of the Order No. CO/LC/22 OP(CAT)/2017 dated 27.12.2017 issued by the 4<sup>th</sup> respondent.
- Annexure A-6 - True copy of the final order dated 17.01.2018 in OA 180/0038/2018 of this Honourable Tribunal.

**List of Annexures of the Respondents**

Nil.

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